

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

Original APPLICATION NO.....192.....OF 2009

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

15/09/09

Mr. R. R. Vyas, counsel for applicant.  
D.B. not formed. At the  
request of counsel for the applicant,  
case adjourned to 19/10/09 for  
admission.

L  
Registrar

OA No. 192/2009

(Mahaveer Rai Bhansali vs. UOI & Ors.)

Date of Order: 19.10.2009

Shri R. R. Vyas, counsel for applicant.

After some argument, the learned advocate Shri R.R. Vyas, appearing on behalf of the applicant seeks permission to withdraw this Original Application with permission to file Contempt Petition.

In view of the above submission, the permission is allowed. The applicant shall be at liberty to file Contempt Petition, if he wishes to do so. Accordingly, this Original Application stands disposed of as withdrawn.

[Dr. K. S. Sugathan]  
Administrative Member

[Justice S. M. M. Alam]  
Judicial Member

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Rec'd  
28/7/15

on 2. B noseal  
28/7/2015

Part II and III destroyed  
in my presence on 28/7/15  
under the supervision of  
Section officer ( ) as per  
order dated 07/07/15.

Section officer (Record)